भाह-दिलरकर

सी.जे.एम. गाजीपुर

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of...C.J.M. गाजीपुर.....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1	5098/16	आकाश	MV Act	सुहवल	100	The proposed fine may be deposited in Account number ------- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2	5162/16	अभिमन्यु	MV Act	नन्दगंज	100	
3-	4461/16	विनोद कुमार	MV Act	करण्डा	100	
4-	5166/16	पवनसोनी	MV Act	नन्दगंज	100	
5-	5141/16	दानिस	MV Act	नन्दगंज	100	
6-	3863/16	मनोज कुमार सिंह यादव	MV Act	सुहवल	100	
7-	4426/16	कन्हैयालाल	MV Act	कोतवाली	100	
8-	2462/16	नगीना यादव	MV Act	सुहवल	100	
9-	5160/16	राजेन्द्र प्रसाद	MV Act	नन्दगंज	100	
10-	4393/16	शम्भूनाथ	MV Act	नन्दगंज	100	
11-	4384/16	शिवचरन	MV Act	नन्दगंज	100	
12-	5193/16	दधिबल यादव	MV Act	नन्दगंज	100	
13-	4656/16	हक्कम खान	MV Act	सुहवल	100	
14-	5140/16	श्रवण कुमार विश्वकर्मा	MV Act	नन्दगंज	100	